

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9154-9156 OF 2003

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. SUPER SYNOTEX (INDIA) LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report)

WITH Civil Appeal NO. 335-336 of 2005
(With appln. for ex-parte stay and office report)
Civil Appeal NO. 4076 of 2007
(With appln. for stay and office report)
Civil Appeal NO. 5987 of 2010
(With appln. for stay)
Civil Appeal NO. 6033 of 2011
(With appln. for stay and with office report)

Date: 31/07/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. K. Radhakrishnan, Sr. Adv.
Ms. Sumita Rani Singh, Adv.
Ms. Shalini Kr., Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Mr. Kunal Chatterji, Adv.
Ms. Maitrayee Banerjee, Adv.
Mr. Partha Sil, Adv.

Mr. M. P. Devanath, Adv.

Mr. Praveen Kumar, Adv.

Mr. Rajesh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Permission to place on record the Additional Documents is granted in C.A. No. 5987/2010.

List on 21st August, 2013 alongwith C.A. 4621/2008 and connected matters.

|(Rajni Mukhi)
|SR. P.A.

|(Sneh Bala Mehra)
|Court Master